

(b) in what proportion this expenditure is to be borne by the participating States and the Centre; and

(c) what is the amount expected to be raised as betterment levy in connection with this project?

THE DEPUTY MINISTER FOR IRRIGATION AND POWER (SHRI J. S. L. HATHI): (a) The revised estimate for the project is under examination by Government. A statement giving the actual expenditure incurred up to the 31st October 1953 by major heads is laid on the Table of the Council.

(b) No expenditure is borne by the Centre. The allocation of cost of the project between the participating States will be in proportion to the benefits accruing to each State.

(c) Of the order of Rs. 120 crores as estimated by the project authorities.

Statement

Name of work	Actual expenditure
1. Bhakra Dam without power house . . .	1450.48
2. Nangal Dam . . .	439.89
3. Nangal Hydel Canal . . .	835.42
4. Nangal Power House Civil works . . .	647.54
5. Bhakra Canal . . .	1804.21
6. Other Canals improvements . . .	204.24
7. Transmission lines . . .	619.39
Total	6,001.17

INTERNATIONAL PLANNING TEAM OF FOREIGN EXPERTS

*492. SHRI D. NARAYAN: Will the Minister for COMMERCE AND INDUSTRY be pleased to state:

(a) whether an International Planning Team of seven foreign experts has undertaken a study tour of India

at the invitation of the Government of India in order to assist them in devising a plan and programme for the development of village and small-scale industries in the country; and

(b) if so, how long this study tour will last and who will bear the expenses of this tour?

THE MINISTER FOR COMMERCE AND INDUSTRY (SHRI T. I. KRISHNAMACHARI): (a) Yes, Sir.

(b) The tour will last for about 10 weeks. The expenses will be met by the Ford Foundation.

FILM ENQUIRY COMMITTEE REPORT

*493. SHRIMATI SAVITRY NIGAM: Will the Minister for INFORMATION AND BROADCASTING be pleased to state (i) the progress made in the implementation of the recommendations made by the Film Enquiry Committee, and (ii) the causes of the delay in implementing those recommendations?

THE PARLIAMENTARY SECRETARY TO THE MINISTER FOR INFORMATION AND BROADCASTING (SHRI G. RAJAGOPALAN): The recommendations of the Film Enquiry Committee are under the consideration of Government. A number of recommendations concerned the State Governments and their views had to be obtained. Some of the recommendations also involve legislation and substantial expenditure. The financial implications of such recommendations had also to be examined.

IMPLEMENTATION OF NEHRU-LIAQUAT PACT

*494. SHRI B. C. GHOSE: Will the PRIME MINISTER be pleased to state:

(a) whether the Nehru-Liaquat Pact of April 1950 is still in force; and

(b) if so, what progress has so far been made in the implementation of the said pact?